Annexure - 7 Name of the corporate debtor : Unik Bazar Limited Date of commencement of CIRP : 24th November, 2022 List of creditors as on 09.01.2024

List of operational creditors (Government dues)

| | 1 | | | | | | | | | | | | Amount in Rs. |
|------------|--|------------|---------------------------|----------------|-----------------------------|--------------------|------------------------------|---|----------------------------------|--|---|------------------------------------|--|
| SI. No. | Details of claimant | | Details of claim received | | Details of claim admitted | | | | | Amount of | | | |
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting shar e in CoC, if applicable | Amount of contingent claim | any mutual dues, that may be set- off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
| 1 | Commissioner State Tax | Yes | 03.01.2023 | 150,604,054 | 150,604,054 | Secured | No | 0.00% | _ | 61.45% | - | - | The total claim filed by the department is Rs.167924259 as per Form B but vide email of department dated 20.01.2023 the claim has been reduced to Rs. 150604054.00 as the CD had already filed an objections against the order passed by the department. Also the OC had submitted the supporting assessment order for Rs. 150604054.00 against their claim amount. Pursuant the said email the amount of claim of Rs. 150604054.00 is admitted. |
| 2 | Dy. Excise and Taxation Commissioner | Yes | 19.01.2023 | 2,380,531 | 2,380,531 | Secured | No | 0.00% | - | 0.97% | - | - | NIL |
| 3 | EPFO | Yes | 17.05.2023 | 442,396 | 442,396 | Secured | No | 0.00% | - | 0.00% | - | - | NIL |
| | | | | | | | | | | | | | |
| | Total | | | 153,426,981 | 153,426,981 | | | | | 62.42% | - | - | |

Amount in Rs.